

American Constabulary.

[Translation]

SHRI SYED MASUDAL HOSSAIN (Murshidabad): Mr. Speaker, Sir, I have to raise a very important issue. The Assembly Segment Karimpur of the Nadia district adjoins my constituency and as also the border of Bangla Desh. A new problem has come up in this border area. There is a river mathabhada on the Western bank of the river. But there is an Indian village Jamalpur beside the Indo- Bangla border and on the Western bank of the river there is village of Bangla Desh near the border called Charmeghna. The people of Charmeghna village who have migrated to Jamalpur believe that Charmeghna belong to Bangla Desh but they do not know that Jamalpur is a part of India. Thus the people of both the villages are attached to each other in such a way that all the people of Charmeghna cross over to India for marketing and trade, because they are under an impression that the village is a part of India. At present, that area is under tension because the people of our country living there had demanded the construction of a road there. Now that this road has been constructed, people feel that it is a part of Bangladesh. Further, they feel that despite the presence of the road, it will be a part of Bangladesh and it won't have any link with India.

Mr. Speaker, Sir, I would like to say that Jamalpur village is linked to Bangladesh as it is located on the eastern side mathabhada river and there is no direct route for the people of the village to reach this country. Therefore, I would like to submit to the hon. Minister of Home Affairs that it would be very difficult and even impossible for him to construct this road near Charmeghna, which is in Bangladesh. Therefore, I urge the Central and State Governments to discuss this matter and then I would be in a position to give some concrete suggestions. At the

moment, I would not like to give any suggestion because many inferences could be drawn from it.

[English]

SHRI G.M.C. BALAYOGI (Amalapuram): Sir, I am raising an important issue of public importance. The project report for modernisation of Godavari Delta system was prepared for Rs 350 crores and submitted to the Central Water Commission, New Delhi by Government vide letter No. 1377-Irr. 111-V/81-19 dated 28.8.1985. Subsequently, the Central Water Commission in their letter No. 2/37/84 -PPO/1524 dated 2.11.1988 have communicated certain observations on the estimates and the same were communicated in Government Memo No. 1852/Irr-11/1/87-10 dated 24.11.1988 with instructions to prepare and send a detailed report modernisation of Godvari Delta system with updated cost duly attending to the CWC remarks.

The General abstract of the estimate for Rs. 200 crores for works and Rs. 226 crores including direct and indirect charges with a benefit cost ratio of 10.99: 1 at five per cent interest and 6.898:1 at ten per cent interest, duly attending to the remarks of the Central Water Commission, were submitted to Government vide this office letter No. GDS/Modernisation/I dated 21.7.1990 and the Government in turn have submitted the same to the Central Water Commission in letter No. 2050/Irr. II /89-9 dated 23.7.1990.

The detailed plans and estimates for the above project were subsequently submitted to the Government vide this office letter No. CE/GDS/TS-1/AE-12/200 dated 26.10.1990. The Government in turn have submitted the same to the Central Water Commission and reply is awaited.

Regarding water utilisation, it proposes to utilise six TMC water by recycling from